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Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Jabalpur) Bill, 2015.

श्री राकेश सिंह (जबलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के उच्चतम न्यायालय की जबलपुर में एक स्थायी न्यायापीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court of India at Jabalpur."

The motion was adopted.

श्री राकेश सिंह: उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित** करता हूँ।

HON. DEPUTY-SPEAKER: Item No.15 – Shri Chandrakant Khaire – not present.

Item No.16 – Shri Prem Das Rai - not present.

15.31 ½ hours

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